

CBI Vs. Sanjay Kumar  
Closure Report No. 3/2019

27.06.2020

Present: Sh. Pankaj Gupta, Ld. Sr.PP for CBI.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

The matter is fixed for consideration of the closure report through video conferencing.

Part arguments on the closure report heard.

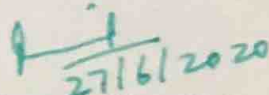
Ld. Sr. PP seeks time to take necessary instructions from the IO regarding clarifications sought by the Court.

Ld. Sr. PP is requested to furnish the mobile number and e-mail ID of the IO through the court e-mail ID within 3 days. Thereafter, notice be also issued to the IO to join the proceedings through VC on the next date of hearing to provide necessary assistance to the Court.

Put up for further arguments on the closure report on 08.07.2020 at 10.30 AM.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

  
(Anil Kumar Sisodia)  
Special Judge (PC Act), (CBI)-07,  
Rouse Avenue Courts, New Delhi  
27.06.2020.